

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. Interlocutory Application(IBC)(Liq.)/32/2024
in C.P. (IB)/1792(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

NAME OF THE PARTIES:- Shri Rajesh Ramesh Kamath Resolution
Professional for M/S. Kgepl Engineering
Solutions Private Limited
IN THE MATTER OF
Nangalwala Industries (p) Ltd.
V/s
Kgepl Engineering Solution Pvt Ltd.

**Section: Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 9 of Insolvency and Bankruptcy
Code, 2016**

ORDER

Interlocutory Application(IBC)(Liq.)/32/2024: -

Present: - Adv. Avinash R Khanolkar a/w Adv. Surekha Yadav and Adv. Khushbu
Bhanushali appeared for the Applicant/Petitioner through VC.

This application has been filed by the Liquidator/Applicant for liquidation of the
Corporate Debtor. List this matter on **07.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

NAVNATH

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)